

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1352  
ANSWERED ON:11.03.2005  
GIFT TAX .  
Fanthome Shri Francis

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of the top ten payers of Gift Tax received in excess of Rs. 25,000 from non-relatives;
- (b) the total amount collected as gift tax in the last quarter of the financial year 2004-2005;
- (c) whether the Government made enquiries regarding the donors of large gifts; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE:( SHRI S.S.PALANIMANICKAM)

- a) Information regarding top ten taxpayers in respect of gifts received in excess of Rs. 25,000 from non-relatives will be available only when returns of income for Assessment Year 2005-06 (Previous Year 2004-05) are filed for which the last date is 31st October 2005.
- b) Separate Account of such receipts is not being maintained. This information is therefore not available.
- c) Inquiries in this regard, if any, can be made only after receipt of returns of income for the Assessment Year 2005-06 (Previous Year 2004-05) for which the last date is 31st October 2005.
- (d) Does not arise in view of the reply to the question at (c) above.